

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1887
TO BE ANSWERED ON 29TH NOVEMBER, 2019**

DENGUE CASES

**1887. SHRI S. JAGATHRAKSHAKAN:
SHRI RAJIV PRATAP RUDY:
SHRI JUAL ORAM:
SHRI VISHNU DAYAL RAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that dengue epidemic has become an annual affair causing lot of health issues including death of patients in the country;
- (b) if so, the details thereof indicating the number of dengue cases reported and death occurred in the country during the current season, State/UT-wise including Odisha;
- (c) whether the Government has issued any guidelines/advisory to follow the standard treatment procedure to prevent dengue cases, if so, the details thereof and if not, the reasons therefor;
- (d) the details of financial assistance provided by the Government to affected States, State/UT-wise; and
- (e) whether the Government is engaging with public health experts to chalk out a future action plan to reduce the incidence of dengue and other non-communicable and communicable diseases in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Yes. The details of State/Union Territories (UTs) wise number of dengue cases reported and deaths occurred in the country during the current year (till October) including in Odisha are at **Annexure-I**.

(c): Yes. Government of India shared the National guidelines on Dengue case management with the States/UTs for wider dissemination to avert deaths. The guidelines are also uploaded on National Vector Borne Diseases Control Programme(NVBDCP) website (www.nvbdc.gov.in).

In 2019 (till date), Government of India issued fourteen (14) Advisories to States/UTs for prevention, control of Dengue and case management.

(d): Financial assistance is provided to States for prevention and control of vector borne diseases in an integrated manner including Dengue.

State & UT-wise details of financial assistance allocated during 2019 are at **Annexure-II**

(e): Yes, Government engages with experts to chalk out action plans to reduce disease burden of communicable and non-communicable diseases in the the country including dengue.

Annexure-I**State/UT-wise Dengue cases reported and deaths occurred in the country during the 2019
(till October)**

| Sl. No. | State/UT | Cases | Deaths |
|----------------|---------------------------|--------------|---------------|
| 1 | Andhra Pradesh | 3758 | 0 |
| 2 | Arunachal Pradesh | 46 | 0 |
| 3 | Assam | 147 | 0 |
| 4 | Bihar | 4553 | 0 |
| 5 | Chhattisgarh | 462 | 0 |
| 6 | Goa | 688 | 0 |
| 7 | Gujarat | 8410 | 12 |
| 8 | Haryana | 368 | 0 |
| 9 | Himachal Pradesh | 276 | 2 |
| 10 | Jammu and Kashmir | 331 | 0 |
| 11 | Jharkhand | 716 | 0 |
| 12 | Karnataka | 14139 | 13 |
| 13 | Kerala | 3486 | 16 |
| 14 | Madhya Pradesh | 2070 | 0 |
| 15 | Meghalaya | 44 | 0 |
| 16 | Maharashtra | 9899 | 12 |
| 17 | Manipur | 305 | 0 |
| 18 | Mizoram | 42 | 0 |
| 19 | Nagaland | 6 | 0 |
| 20 | Odisha | 2296 | 0 |
| 21 | Punjab | 2984 | 0 |
| 22 | Rajasthan | 3642 | 0 |
| 23 | Sikkim | 207 | 0 |
| 24 | Tamil Nadu | 4779 | 4 |
| 25 | Tripura | 90 | 0 |
| 26 | Telangana | 8917 | 6 |
| 27 | Uttar Pradesh | 4801 | 5 |
| 28 | Uttarakhand | 9574 | 8 |
| 29 | West Bengal | Not reported | Not reported |
| 30 | Andaman & Nicobar Islands | 94 | 0 |
| 31 | Chandigarh | 136 | 0 |
| 32 | Delhi | 2289 | 0 |
| 33 | Dadra & Nagar Haveli | 595 | 1 |
| 34 | Daman & Diu | 128 | 2 |
| 35 | Puducherry | 1179 | 1 |
| | TOTAL | 91457 | 82 |

Annexure-II**Budget Allocation under NVBDCP-2019-20****(Rs. in lakhs)**

| S.No. | States/UTs | Cash | Kind | Total |
|--------------|-------------------|----------------|-----------------|-----------------|
| 1 | Andhra Pradesh | 100.00 | 4778.86 | 4878.86 |
| 2 | Arunachal Pradesh | 809.04 | 622.76 | 1431.80 |
| 3 | Assam | 982.34 | 2504.93 | 3487.27 |
| 4 | Bihar | 100.00 | 227.69 | 327.69 |
| 5 | Chattisgarh | 141.92 | 509.61 | 651.53 |
| 6 | Goa | 163.77 | 140.62 | 304.39 |
| 7 | Gujarat | 239.48 | 52.93 | 292.41 |
| 8 | Haryana | 25.00 | 770.14 | 795.14 |
| 9 | Himachal Pradesh | 15.00 | 0.00 | 15.00 |
| 10 | J & K | 20.00 | 3.00 | 23.00 |
| 11 | Jharkhand | 123.12 | 2798.12 | 2921.24 |
| 12 | Karnataka | 100.00 | 809.23 | 909.23 |
| 13 | Kerala | 124.03 | 35.68 | 159.71 |
| 14 | Madhya Pradesh | 467.50 | 14266.78 | 14734.28 |
| 15 | Maharashtra | 100.00 | 122.92 | 222.92 |
| 16 | Manipur | 225.15 | 74.20 | 299.35 |
| 17 | Meghalaya | 216.92 | 648.18 | 865.10 |
| 18 | Mizoram | 255.77 | 1257.19 | 1512.96 |
| 19 | Nagaland | 181.30 | 177.05 | 358.35 |
| 20 | Odisha | 100.00 | 778.75 | 878.75 |
| 21 | Punjab | 50.00 | 250.56 | 300.56 |
| 22 | Rajasthan | 372.54 | 3974.14 | 4346.68 |
| 23 | Sikkim | 25.85 | 0.00 | 25.85 |
| 24 | Tamil Nadu | 114.38 | 875.78 | 990.16 |
| 25 | Telangana | 94.18 | 534.35 | 628.53 |
| 26 | Tripura | 204.59 | 1285.73 | 1490.32 |
| 27 | Uttar Pradesh | 100.00 | 1455.31 | 1555.31 |
| 28 | Uttarakhand | 50.00 | 48.28 | 98.28 |
| 29 | West Bengal | 50.00 | 45.33 | 95.33 |
| 30 | Delhi | 142.50 | 0.00 | 142.50 |
| 31 | Pudducherry | 253.50 | 4.00 | 257.50 |
| 32 | A&N Islands | 233.00 | 42.38 | 275.38 |
| 33 | Chandigarh | 65.00 | 6.00 | 71.00 |
| 34 | D & N Haveli | 100.00 | 1.40 | 101.40 |
| 35 | Daman & Diu | 59.60 | 10.60 | 70.20 |
| 36 | Lakshadweep | 3.00 | 0.02 | 3.02 |
| | Total | 6408.48 | 39112.52 | 45521.00 |